Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 200 of 2013 &
IA Nos. 278 and 279 of 2013

Dated : 5th September, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

M/s Suryachakra Power Corporation Ltd. ..... Appellant(s)

Versus

Electricity Department & Ors. ..... Respondent(s)

Counsel for the Appellant(s): Mr. M.G. Ramachandran
Mr. Rohit Rao N

ORDER

Admit. Issue notice in the Appeal as well as in I.A. No. 278 of 2013 (Appl. for direction) to the Respondents returnable on 18.09.2013. Dasti service is permitted. Registry is also directed to issue notice to the Respondents.

Post the matter on ***18.09.2013.***

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

Ts/ak